

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36705/2025

PUSHPENDRA ALIAS GABBAR

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

FOR ADMISSION

IA No. 177634/2025 - EXEMPTION FROM FILING O.T.

IA No. 177632/2025 - EXEMPTION FROM SURRENDERING WITHIN TIME

Date : 01-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JOYMALYA BAGCHI
[IN CHAMBER]

For Petitioner(s) :

Mr. Indrajeet Singh, Adv.
Mr. Amit Pratap Shaunak, Adv.
Mr. T.S. Nanda Kumar, Adv.
Mr. Sitesh Kumar, Adv.
Mr. C. Solomon, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 177632/2025 - application for exemption from
surrendering is allowed.

(HARPREET KAUR)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
ASSISTANT REGISTRAR